

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVATION
LOK SABHA**

UNSTARRED QUESTION NO:327

ANSWERED ON:21.11.2000

IDSMT SCHEMES

GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVATION be pleased to state:

- (a) whether the Government of Karnataka has forwarded four projects under the IDSMT scheme during 1999;
- (b) if so, the details thereof;
- (c) whether the State Government has reminded the Union Government for expeditious clearance of the scheme;
- (d) if so, whether the Union Government have examined the proposals and given this clearance; and
- (e) if not, the details thereof?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA)

(a)&(b): The Government of Karnataka has forwarded IDSMT project reports for nine towns namely (1) Aland, (2) Birur, (3) Devanahalli, (4) Chennarayapatna, (5) Mundargi, (6) Kerur, (7) Hanagal, (8) Khanapur, (9) Mulgund during 1999.

(c)to(e): The project reports for seven towns namely, (1) Aland, (2) Birur, (3) Devanahalli, (4) Chamarajnagar, (5) Mundargi, (6) Kerur and (7) Hanagal were approved by this Ministry and recommended by the State Level Sanctioning Committee in the meeting held on 28.2.2000. The remaining two projects of Khanapur and Mulgund towns were incomplete and State Government was requested to revise the project reports, of which the revised project of Mulgund town only has been received recently. However, it may be mentioned that Mulgund town has been allocated priority no. 43 while State Government has not sent the project reports for towns having priority 30 to 42. As this would amount to neglecting these towns, State Government have been reminded to sent the project reports of towns having priority 30 to 42 before Mulgund town (having priority 43) is considered.

During the year 1999-2000. Karnataka State was allocated four new towns namely (1) Navalgund, (2) Manvi, (3) Davanagere and (4) Gulbarga which are already sanctioned.